

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA(CAA)- 66(ND)/2017

IN THE MATTER OF:

M/s. Marigold Ventures (P) Ltd
And M/s. Marigold Strategies (P) Ltd.

.. PETITIONER

SECTION :
Under Section 230-232

Order delivered on 06.9.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. PK Mittal, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

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Sdl-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.9.2017